



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,20th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
21	WA/133/2018 CAVT. NO.0337/2018 (AT 10:30 A.M.)	PRAHLAD CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. A K DUTTA MR D CHAKRABORTY MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. MR. M KHAN (R6) MR. D K SARMAH MR. U K GOSWAMI (R3) MR. U K NAIR (R6) KAKALI DEVI (R6) MS. A TALUKDAR FOR CAVEATOR
MOTION				
22	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MS S SARMA HAZARIKA MR. S K SHARMA (R7)
23	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K SHARMA (R9, R10) SC, FOREST SC, COAL INDIA
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
24	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K SHARMA (R16, R17) ASSTT.S.G.I. SC, FOREST SC. COAL INDIA

25	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K SHARMA (R5, R6) SC, COAL INDIA
26	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
27	WP(C)/2020/2020 FIXED	M/S. SHIV STEEL INDUSTRIES Versus PUNJAB NATIONAL BANK AND ANR.	MR J C GAUR MS. M GAUR MS. A JAIN	SC, PNB
28	WP(C)/4351/2020 CAVT. NO.0595/2020 B/O	ANAND RAJ AND COMPANY PVT. LIMITED Versus PUNJAB NATIONAL BANK AND 2 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. A GANGULY FOR CAVEATOR
29	WP(C)/4472/2020 B/O	SHALINI BHAGAT Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	ASSTT.S.G.I.
<u>ORDER (STAY VACATING)</u>				
30	I.A.(Civil)/1611/2020 FIXED in WP(C)/3579/2020 WITH WP(C)/3579/2020	MANOJ KUMAR Versus AKASH DEEP AND 5 ORS.	MR H K DAS	GA, ASSAM MR. B GOGOI ASSTT.S.G.I.
		AKASH DEEP Versus MANOJ KUMAR AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	GA, ASSAM MR H K DAS (CAVEATOR) ASSTT.S.G.I.
31	WITH WP(C)/4424/2020	MANOJ KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM ASSTT.S.G.I.
<u>ADMISSION</u>				
32	WA/115/2020 P/H, BY STATEMENT	RATIA BORDOLOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MR D K MISHRA MR. S K TALUKDAR MR. K KALITA SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.
33	WP(C)/4683/2019 B/O	MANMITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM MR. S C KEYAL MR. S BORA MR. A GANGULY MR T CHHETRI SC, HEALTH
34	PIL/59/2020 FIXED	THE PEOPLES JOINT ACTION COMMITTEE FOR BOROLAND MOVEMENT (PJACMB) AND 2 ORS. Versus THE CHIEF ELECTION COMMISSIONER OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR R DHAR MS T PARASHAR	GA, ASSAM SC BTAD SC, CEC
35	WITH WP(C)/4218/2020	RANGADAO BRAHMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M MORE MR. N D SARMA	GA, ASSAM SC, WPT BC SC, ASEC
36	WA/152/2020 B/O	NAGIYA SULTANA MAZUMDER AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. K P PATHAK	SC, PNRD GA, ASSAM
37	WA/153/2020 B/O	NILOTPAL NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, PNRD

38 WA/156/2020
CAVT. NO.0576/2020
B/O

LAKHIRAM MARDI AND 4 ORS.
Versus
THE STATE OF ASSAM AND 13 ORS.

MS. P BORAH
MR. D GOGOI

GA, ASSAM
SC, APDCL
MR G KHANDELIA
FOR CAVEATOR
SC, REVENUE

ORDERS

39 I.A.(Civil)/1806/2020
B/O
in WA/8211/2020

LEENA DOLEY AND 6 ORS.
Versus
SYEDA MISHALI NAZA AND 21 ORS.

MR. B D KONWAR SR. ADV. GA, ASSAM
MR. R KALITA SC, APSC
MR. R SALOI
MR H AGARWAL
MR. J. SINGH

WITH

WA/8211/2020
(Filing Number)

LEENA DOLEY AND 6 ORS.
Versus
SYEDA MISHALI NAZA AND 21 ORS. (B)

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1) MR. R HUSSAIN 13-10-2020 To 07-11-2020
2) MR J I BARBHUIYA 14-10-2020 To 05-11-2020
3) MR. R K JAIN 12-10-2020 To 15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

**ITEM NOS. 75 & 81 IN THE DAILY CAUSELIST
WAS ALREADY LISTED ON 19-10-2020
BY WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
86	WP(C)/3349/2020	SARAJU TALUKDAR AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, HEALTH AND F W
	WITH			
87	WP(C)/4115/2020	KALPANA NATH AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	GA, ASSAM SC, HEALTH AND F W
	WITH			
88	WP(C)/4116/2020	GAYATRI BAISHYA AND 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	GA, ASSAM SC, HEALTH
	WITH			
89	WP(C)/3435/2020 FIXED (BY SLIP)	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
	WITH			
	I.A.(Civil)/1688/2020 in WP(C)/3435/2020	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR P K DAS	SC, EDU
	WITH			
90	WP(C)/3633/2020 FIXED (BY SLIP)	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
	I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA
	WITH			
91	WP(C)/3703/2020 FIXED (BY SLIP)	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
92	WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
	WITH			
93	WP(C)/3739/2020 FIXED (BY SLIP)	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.

94	WITH WP(C)/3881/2020	BHARGOB NATH AND 92 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. M P SARMA MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
95	WITH WP(C)/4038/2020	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, SEC. EDU.
96	WITH WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MR. C P SHARMA MS. T GHOSH	SC, SEC. EDU. SC, SEC. EDU.
97	WITH WP(C)/4103/2020	QUEEN DEVI AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
98	WITH WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
99	WITH WP(C)/4189/2020	RAHUL BORAH AND 135 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS. A GOGOI	SC, SEC. EDU.
100	WITH WP(C)/4192/2020	MILAN CHETIA AND 170 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
101	WITH WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
102	WITH WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
103	WITH WP(C)/4361/2020	DIGANTA BORAH AND 39 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI MR K J SAIKIA	SC, SEC. EDU.
104	WP(C)/3860/2020 FIXED (BY SLIP)	JESMIN AHMED AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU SC, CBSC
105	WITH WP(C)/3720/2020	BINOD KARMAKAR AND 145 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
106	WITH WP(C)/3722/2020	SHANKU NAMASUDRA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, CBSE
107	WITH WP(C)/3727/2020	DIPIKA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ELEM. EDU SC, N C T E SC, CBSE
108	WITH WP(C)/3833/2020	PINKI MONI BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU C.G.C. MR. S K MEDHI

109	WITH WP(C)/3838/2020	GITANJALI DAS AND 284 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR. S BORTHAKUR MR. P P DUTTA MS. P BORAH MR. D GOGOI	SC, ELEM. EDU MRS. R BORAH SC, N C T E SC, CBSE
110	WITH WP(C)/3851/2020	SUJATA BHARALI AND 75 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. MR. A K DUTTA SC, N C T E ASSTT.S.G.I.
111	WITH WP(C)/3866/2020	PARISHMITA DEORI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DEKA MR M J DEURI	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA ASSTT.S.G.I.
112	WITH WP(C)/3898/2020	CHANDIKA GOGOI AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. L MOHAN MR. P GOGOI	SC, EDU ASSTT.S.G.I.
113	WITH WP(C)/4139/2020	SUBHRA DUTTA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K MAZUMDAR MS. R BORA MR. R K MAZUMDAR	SC, ELEM. EDU SC, SSA ASSTT.S.G.I.
114	WITH WP(C)/4156/2020	SMTI. DIPIKA DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, N C T E SC, SSA SC, CBSE
115	WITH WP(C)/4174/2020	BISHNU BAGLARY AND 122 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
116	WITH WP(C)/4227/2020	PURABI BARUAH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA	SC, ELEM. EDU SC, N C T E ASSTT.S.G.I. SC, SSA
117	WITH WP(C)/4237/2020	ABDULLAH AL MAMUN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU SC, ELEM. EDU SC, SSA ASSTT.S.G.I.
118	WITH WP(C)/4256/2020	ALOKESH CH RAY AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
119	WITH WP(C)/4258/2020	NAJIMUDDIN GAJI AND 93 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H NATH MR. S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, N C T E SC, SSA SC, CBSE
120	WITH WP(C)/4269/2020	MINAKSHI BARUAH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J K PARAJULI MR. D M NATH	SC, EDU ASSTT.S.G.I. SC, SSA
121	WITH WP(C)/4282/2020	SAHIN UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MS. P BORAH MR. D GOGOI	SC, ELEM. EDU SC, SSA
122	WITH WP(C)/4406/2020	RANJITA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. L MOHAN MR. J SINGH MR. P GOGOI	ASSTT.S.G.I. SC, EDU SC, SSA
123	WP(C)/4140/2020 (ALONG WITH THE OTHER MATTERS RELATED TO OVERAGE), FIXED	NILADRI SANKAR DAS AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA

124	WITH WP(C)/4177/2020	HIMADRI KALITA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR R A AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
125	WITH WP(C)/4190/2020	EUSUF ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	SC, SSA SC, EDU
126	WITH WP(C)/4196/2020	JIBUNNESHA KHANAM Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR. P A AHMED MR S U AHMED	SC, ELEM. EDU SC, PERSONAL DEPT. SC, SSA
127	WITH WP(C)/4213/2020	RATNA SAIKIA AND 13 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S GOSWAMI	SC, ELEM. EDU SC, SSA
128	WP(C)/4309/2020 (PDF COPY), (CONNECTED WITH ITEM NO. 78 IN THE DAILY CAUSELIST), FIXED	IN SERVICE TET QUALIFIED ELEMENTARY TEACHERS ASSOCIATION, KARIMGANJ AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
129	WP(C)/4356/2020 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, ELEM. EDU
130	WP(C)/4397/2020 FIXED	ROHIT BARUAH Versus CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND 3 ORS	MR. N M DUTTA MR K CHOUDHURY	MR. R K D CHOUDHURY, ASSTT.S.G.I.
131	WP(C)/4455/2020 B/O	DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU.
132	WP(C)/4468/2020 B/O	MAMATAZ BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, PERSONAL DEPT.
ORDERS				
133	WP(C)/3787/2020 FIXED	TRINAYAN SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR D KALITA MR M RAHMAN	SC, HIGHER EDU MR. B CHAKRAVARTY MR. N BORO MR. S UPADHAY

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE M. BHUYAN AND HONOURABLE
MR. JUSTICE P.J. SAIKIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/9498/2019 WITH LCR, FIXED	ANJU BIBI @ ANJUMA BIBI @ ANJU KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/9/2020 FIXED	KHUDEJA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. M AHMED MR. B DAS J U AHMED MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
23	I.A.(Civil)/1383/2020 WITH LCR, FIXED in WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	I.A.(Civil)/1792/2020 (PDF COPY), WP(C) 3958/2020(D/O), B/O in WP(C)/3958/2020	NUR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	I.A.(Civil)/1794/2020 (PDF COPY), WP(C) 3887/2020(D/O), B/O in WP(C)/3887/2020	SAHERA KHATUN @ SAHERA BEGUM @ MUSST. SAHARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S B RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

**ITEM NOS. 33, 41, 42, 46, 47 & 51 IN
THE DAILY CAUSELIST WAS ALREADY LISTED
ON 19-10-2020 BY WAY OF MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL MATTERS</u>				
52	Bail Appln./1908/2020 (BAIL HEARING), FIXED	SHIV KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
53	Bail Appln./1911/2020 (BAIL HEARING), B/O	REJUDDIN AHMED @ RAJU ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<u>WITHDRAWAL</u>				
54	WP(C)/3210/2020 B/O	AMINUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. M I HUSSAIN MR. S M RAHMAN	GA, ASSAM
55	WP(C)/3578/2020 B/O	M/S. RAITANI ENGINEERING WORKS (P) LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, FOREST SC, RAILWAY
<u>MOTION</u>				
56	WP(C)/3617/2020 B/O	GANESH SHILL AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. P N GOSWAMI(SC, FOREST DEPT.)
57	WP(C)/4416/2020 B/O	PRODIP BARUAH AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. J ABBAS	SC, HEALTH
58	WP(C)/4419/2020 B/O	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM
59	WP(C)/4423/2020 B/O	GORKHA DEVELOPMENT COUNCIL Versus THE STATE OF ASSAM AND ANR	MR S S DEY MR. D P BORAH	GA, ASSAM SC, WPT AND BC
60	WP(C)/4444/2020 B/O	RITA TANTI Versus THE STATE OF ASSAM AND 3 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, PWD SC, GMC
61	WP(C)/4457/2020 B/O	M/S UDAY DISTRIBUTORS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR R SINGHA	SC, SEC. EDU. SC, FINANCE

62	WP(C)/4461/2020 B/O	GUNESWAR TIMUNG Versus THE STATE BANK OF INDIA AND 4 ORS	MR. P J SAIKIA MS D DUTTA	
63	WP(C)/4466/2020 B/O	ASSAM TEA CORPORATION Versus THE STATE BANK OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA	
64	WP(C)/4478/2020 B/O	DIPU SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR. S CHAKRABARTY	GA, ASSAM ASSTT.S.G.I. SC, PCB
65	WP(C)/4483/2020 B/O	M/S UPCEM ENGINEERING AND CONSULTANCY PVT LTD Versus BRAHMAPUTRA CRACKER AND POLYMER LIMITED AND 3 ORS	MR S KHOUND MR P BHARDWAJ MR. M K CHOUDHURY	
66	WP(C)/4485/2020 B/O	M/S NEW AGE PETCOKE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	ASSTT.S.G.I. SC, I O C
67	WP(C)/4486/2020 B/O	GHANASHYAM SHARMA Versus OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA	
68	WP(C)/4487/2020 B/O	KUNAL RAJKHOWA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR G KHANDELIA	SC, FOREST
ORDERS				
69	I.A.(CrI.)/493/2020 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSELIST) in AB/2462/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH @ PRITHIRAJ NARAYAN DEV Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Tuesday,20th October 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - III]

**REMOTE VIDEO CONFERENCING MATTERS SHALL
BE TAKEN UP AFTER COMPLETION OF REGULAR
MATTERS OR AFTER 12 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	Cont.Cas(C)/450/2020	GAUTAM KR. DAS Versus K. K. DWIVEDI	MS. A DEVI	
37	Cont.Cas(C)/487/2020	GAUTAM CHAKRABORTY Versus LT. GEN SUKHDEEP SANGWAN AVSM, SM AND ANR	MR A TEWARI MS. P ADHIKARI	
38	Cont.Cas(C)/488/2020	ABDUL MATLIB LASKAR AND 5 ORS Versus LALIT GOGOI, IAS AND 2 ORS	MR. A M BARBHUIYA MR. J N ISLAM	
39	Cont.Cas(C)/489/2020	AFAZUDDIN AHMED Versus KUMAR SANJAY KRISHNA AND 4 ORS	MR. N K MURRY	
40	WP(C)/2360/2020 B/O	RABIN MAHATO Versus THE UNION OF INDIA AND 3 ORS	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
41	WP(C)/3929/2020 FIXED, (BY SLIP)	DILIP KR. BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR MINTU SAIKIA	SC, PNRD
42	WP(C)/4283/2020 FIXED, (BY SLIP)	JOYSHREE SAIKIA AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	SC, HEALTH
43	WP(C)/4452/2020 FIXED, (BY SLIP)	SWARNALATA DEKA AND 18 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M SAIKIA	SC, HEALTH
44	WP(C)/4454/2020 FIXED, (BY SLIP)	ALL ASSAM NRHM MEDICAL AND PARA MEDICAL EMPLOYEES ASSOCIATION Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI	ASSTT.S.G.I.
45	WP(C)/4475/2020 B/O	DR. SULEKHA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM SC, HEALTH
46	WP(C)/4479/2020 B/O	CHANDANA DAS (ANM) AND 2 ORS. Versus THE STATE OF ASSAM AND ORS.	MR. D DAS MR. B J TALUKDAR	SC, HEALTH

47	WP(C)/4484/2020 CAVT. NO.0621/2020 B/O	RUPAK KUMAR SAIKIA @ RUPAK SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	MR. M BISWAS SC, EXCISE DEPTT. FOR CAVEATOR
48	WP(C)/4488/2020 B/O	BALIN DEURI Versus THE STATE OF ASSAM AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM SC, PENSION

ORDERS

49	I.A.(Civil)/1677/2020 WP(C)/4283/2019(D/O), B/O in WP(C)/4283/2019	PANKAJ KR. BAISHYA Versus MRIDUL KR. RABHA AND 6 ORS.	MR L RABHA MR H C DAS MR. A A MONDAL MR R A AHMED	
50	I.A.(Civil)/1710/2020 WP(C)/6745/2016 (D/O), B/O in WP(C)/6745/2016	GIRISH BHUYAN and 42 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS	SC, FINANCE
51	I.A.(Civil)/1725/2020 WP(C)/940/2020(D/O), B/O in WP(C)/940/2020	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

6	Crl.A./186/2020 WITH LCR, FIXED	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY, NIA	MR. S BORTHAKUR MR. K GOGOI MR R SENSUA MR D BORAH	SC, NIA
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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

**ADJOURNMENT TO BE PRAYED ONE DAY
IN ADVANCE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WP(C)/3253/2020 FIXED (BY STATEMENT)	M/S GOELS COIR FOM (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A K RAI MR. J BHARALI MS. M DEY	GA, ASSAM
ORDERS				
15	WP(C)/1916/2016 B/O, CAVT. 575/18	MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND ORS	MR. M A SHEIKH MR M H AHMED MR.M HOSSAIN MS C BORAH MS.F INTAZ M R CHOUDHURY MR.K U AHMED	GA, ASSAM MS.A KAUSHAR(R- 5&6) MR.S ISLAM(R- 5&6) MR.A CHOUDHURY R- 5and6 MS.M KONCH(R- 5&6)
WITH				
16	WP(C)/2142/2007	MD. BASERUDDIN and ORS Versus THE STATE OF ASSAM AND ORS	MR.A SHARIF MR A R BHUIYAN MS.S BORO	GA, ASSAM
WITH				
17	WP(C)/772/2017	MOFAZZEL HUSSAIN and 73 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A SHARIF MS.P BARMAN MR.S ZAMAN	GA, ASSAM
18	WP(C)/3856/2020 FIXED	M/S. NEHA BUILDERS PARTNERSHIP FIRM Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MS. L BORGHAIN MRS. P GOSWAMI MRS. NIRUPAMA SAIKIA	SC, APDCL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - I

**ITEM NOS. 8, 9 & 21 LISTED IN THE
DAILY CAUSELIST OF HONOURABLE MRS.
JUSTICE RUMI KUMARI PHUKAN WAS
ALREADY LISTED ON 19-10-2020 BY
WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	CRP(I/O)/121/2020 B/O	ABDUL RAHMAN @ A. RAHMAN Versus RAHIMA KHATUN AND 11 ORS.	MR A ALI MS. M KHATUN MS D DEORI	
31	CRP(I/O)/124/2020 B/O	SUSHANTA PAUL AND 5 ORS Versus TAPAN KUMAR DAS AND 3 ORS	MR A D CHOUDHURY MR. A LAL MR A BRAHMA	
	WITH I.A.(Civil)/1809/2020 in CRP(I/O)/124/2020	SUSHANTA PAUL AND 5 ORS Versus TAPAN KUMAR DAS AND 3 ORS	MR A D CHOUDHURY MR. A LAL MR A BRAHMA	
ORDERS				
32	CRP/82/2019 FIXED	PABAN KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R PHUKAN	GA, ASSAM SC, REVENUE
33	CRP(I/O)/417/2019 FIXED	BIPIN BASUMATARY Versus PURENDENDRA BASUMATARY AND 7 ORS.	MR MINTU SAIKIA MR. N ISLAM	MR. M DAS
34	I.A.(Civil)/1639/2020 WITH LCR(PHOTOCOPY), B/O in MACApp./171/2020 WITH MACApp./171/2020	JAMELA KHATUN AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD	MR. R ALI	MS R D MAZUMDAR
	WITH I.A.(Civil)/1144/2020 in MACApp./171/2020	ORIENTAL INSURANCE COMPANY LTD Versus STRUCK OFF	MS. R D MOZUMDAR MS. C MOZUMDAR MS P SARMAH	MR. M U MONDAL MS. N NASRIN MR. H A AHMED MD. I H KHAN MR J ISLAM
35	I.A.(Civil)/1704/2020 B/O in MACApp./544/2019	SALAMUDDIN @ ABDUL SALAM ALI AND 3 ORS Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A BHATTACHARYYA	MR. S K GOSWAMI

WITH
MACApp./544/2019

THE ORIENTAL INSURANCE CO. LTD
Versus
SALAMUDDIN @ ABDUL SALAM ALI AND
5 ORS

MR. S K GOSWAMI
MR. R SHARMA

MR. A BHATTACHARYYA
MR. S SINGH

36 I.A.(Civil)/1753/2020
B/O
in FAO/29/2020

PRANAB JYOTI DAS AND 2 ORS.
Versus
M/S OTTIS INFRASTRUCTURE AND 2
ORS.

MR. S MITRA

WITH
FAO/29/2020

PRANAB JYOTI DAS AND 2 ORS.
Versus
M/S OTTIS INFRASTRUCTURE AND 2
ORS.

MR A SARMA
MR R BORAH
MR. S MITRA

MR. S BORA
MS J RAJKUMARI

WITH
I.A.(Civil)/1551/2020
in FAO/29/2020

PRANAB JYOTI DAS AND 2 ORS.
Versus
M/S OTTIS INFRASTRUCTURE AND 2
ORS.

MR R BORAH

37 I.A.(Civil)/1763/2020
B/O
in MACApp./158/2020

BIKRAM RAJBAR
Versus
THE BRANCH MANAGER,
CHOLAMANDALAM MS GENERAL
INSURANCE CO. LTD. AND 2 ORS.

MR. M TALUKDAR

WITH
MACApp./158/2020

BIKRAM RAJBAR
Versus
THE BRANCH MANAGER,
CHOLAMANDALAM MS GENERAL
INSURANCE CO. LTD. AND 2 ORS

MR. M TALUKDAR
MR. A SHAKIL

MR. K K BHATTA
MR. A BHATTACHARYA
MS. K MALAKAR
MR. A BHATTACHARJEE
MS R DEVI
MS. K TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
| 3) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**THIS BENCH WILL HOLD COURT PROCEEDINGS
IN COURT NO. 17 INSTEAD OF 13.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
22	Bail Appln./1798/2020 FIXED	MOINUL ALI Versus THE STATE OF ASSAM	F ISLAM	PP, ASSAM
23	Bail Appln./2121/2020 FIXED	ABDUS SAMAD @ RANA Versus THE STATE OF ASSAM	MR N AHMED MR A ALI MR. Y ALI	PP, ASSAM
BAIL HEARING				
24	AB/2231/2020 FIXED	RAKESH KUMAR Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
25	AB/2417/2020 FIXED	NAGENDRA RAY @ ANANTA RAY Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED J U AHMED	PP, ASSAM
26	AB/2419/2020 FIXED	NITU KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
27	AB/2420/2020 FIXED	BIKASH KALITA Versus THE STATE OF ASSAM	MR D DAS MR H K NATH MR J BORAH	PP, ASSAM
28	AB/2428/2020 FIXED	PANKAJ BHUYAN Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR A CHALIHA	PP, ASSAM
29	WITH AB/2327/2020 FIXED	ROBIN SHARMA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR	PP, ASSAM
30	WITH AB/2329/2020 FIXED	PRANJAL NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR	PP, ASSAM
31	AB/2440/2020 FIXED	HAZRAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R HUSSAIN | 13-10-2020 | To | 07-11-2020 |
| 2) | MR J I BARBHUIYA | 14-10-2020 | To | 05-11-2020 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

**ITEM NO. 16 IN THE DAILY CAUSELIST WAS
ALREADY LISTED ON 19-10-2020 BY WAY OF
MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
41	AB/2889/2020 (PDF COPY), B/O	NALIN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. P PATHAK MR. A NARZARI	PP, ASSAM
MOTION				
42	CrI.Pet./518/2020 B/O	DHRUBA DEKA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
43	AB/2719/2020 FIXED	SOUROB SINGHA @ SAMRAT SINGHA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
44	AB/2953/2020 (PDF COPY), B/O	DEBASHISH SARMA Versus THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MR. D SAUD	PP, ASSAM
45	AB/2957/2020 (PDF COPY), B/O	MD. JAKIR ALI @ JAKIR AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
46	AB/2958/2020 (PDF COPY), B/O	AJIT DAS Versus THE STATE OF ASSAM	MR S RAHMAN MR. S MUNIR MD R ISLAM MR S JAFRI	PP, ASSAM
47	AB/2963/2020 (PDF COPY), B/O	SARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY MR. S SHARMA	PP, ASSAM
48	AB/2964/2020 (PDF COPY), B/O	HADI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
49	AB/2979/2020 (PDF COPY), B/O	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MS R DEKA MR. J M SULAIMAN	PP, ASSAM
50	AB/2986/2020 (PDF COPY), B/O	NALIN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM

51	AB/2988/2020 (PDF COPY), B/O	NALIN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
52	AB/2991/2020 (PDF COPY), B/O	NALIN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
53	AB/2992/2020 (PDF COPY), B/O	KRISHNA KANTA ROY Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
54	AB/2993/2020 (PDF COPY), B/O	BASER UDDIN SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH	PP, ASSAM
55	AB/2994/2020 (PDF COPY), B/O	SUKESH @ MUKESH MONDAL Versus THE STATE OF ASSAM	MR. B BARUAH MR P SHAKWA	PP, ASSAM
56	AB/2996/2020 (PDF COPY), B/O	NALIN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A NARZARI	PP, ASSAM
57	AB/3000/2020 (PDF COPY), B/O	SAHATON BIBI AND 3 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM

ADMISSION

58	CrI.Pet./350/2020 FIXED	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
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BAIL HEARING (BA)

59	Bail Appln./2093/2020 FIXED	SMTI MARIYAM KHATUN Versus THE STATE OF ASSAM	MR. D R SAIKIA	PP, ASSAM
60	Bail Appln./2095/2020 FIXED	MANIK DEY @ MANIK ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,20th October 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL SIT TILL THE RISING OF
DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS**

**ITEM NO. 8, 9, 10, 11 AND 18 IN THE DAILY
CAUSELIST WAS ALREADY LISTED ON 19-10-2020
BY WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	AB/2887/2020 B/O	JUBIRAJ BASUMATARY Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
43	AB/2929/2020 B/O	DIPA PHUKAN @ DIPA MORAN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
44	AB/2931/2020 B/O	AFTAFUR RAHMAN @ BAPPI @ AFTAQUR ZINNAT RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
45	AB/2933/2020 B/O	MINALATA DAS AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
46	AB/2937/2020 B/O	NEKBAR ALI Versus THE STATE OF ASSAM	MR. B K DAS MR. J ALI MR S JAFRI	PP, ASSAM
47	AB/2940/2020 B/O	GANESH SEAL Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
48	AB/2943/2020 B/O	RINGRANAG TAIRING AND ANR Versus THE STATE OF ASSAM	MR W R MEDHI	PP, ASSAM
49	AB/2945/2020 B/O	ABBAS ALI AND 2 ORS Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
50	AB/2951/2020 (PDF COPY), B/O	SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
51	AB/2952/2020 (PDF COPY), B/O	JINTU NATH AND ANR. Versus THE STATE OF ASSAM	MR. P K ROYCHOUHURY MR. N G KUNDU MR. M BORAH	PP, ASSAM

BAIL HEARING (BA)

52	Bail Appln./2033/2020 (CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST), FIXED WITH	RUPAM DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
53	Bail Appln./2037/2020	RAJIB DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

47	WP(C)/5908/2019 (AT 10:30 A.M.)	DHAN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BARUAH MR. D BORA MR. M DEY	MR. M NATH, SC, PNRD
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ORDER NO STEPS

48	WP(C)/3260/2020 FIXED	BADRUL JAMAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
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ORDERS

49	WP(C)/3207/2020 FIXED	RANJIT DUTTA Versus THE UNITED COMMERCIAL BANK AND ANR	MR. S NATH	
50	WP(C)/3976/2020 FIXED	ABUL HUSSAIN SODIAL Versus THE STATE OF ASSAM AND 8 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2167/2020 FIXED	AJINUR ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
2	AB/2194/2020 FIXED	INDRAJIT RAY @ INDRA RAY Versus THE STATE OF ASSAM	MR S HOQUE S I AKAND	PP, ASSAM
3	AB/2441/2020 FIXED	AKBAR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
4	AB/2442/2020 FIXED	JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR. P A AHMED MR S U AHMED J U AHMED	PP, ASSAM
5	AB/2443/2020 FIXED	BOLINDRA HAZARIKA @ BOLIN Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA	PP, ASSAM
6	AB/2444/2020 FIXED	SADDAM HUSSAIN @ PUTUL @ TUTUL Versus THE STATE OF ASSAM	MR Z ALAM MR. M ISLAM MR. N D SARMA	MS. S NAZNEEN PP, ASSAM
7	AB/2445/2020 FIXED	HIREN CHUTIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8	AB/2447/2020 FIXED	RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
9	AB/2452/2020 FIXED	DHIRAJ DAS @ DHIRAJ DAS KASHYAP Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
10	AB/2474/2020 FIXED	IMRAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. MOHAMMAD ALI	PP, ASSAM
11	AB/2543/2020 FIXED	NITUL GOGOI Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
12	AB/2659/2020 FIXED	BHASKAR DEB Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR S CHOUDHURY	PP, ASSAM
13	AB/2679/2020 FIXED, BA 2024/2020(D/O)	FAZLUR RAHMAN Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M AHMED MR R A AHMED	PP, ASSAM

Versus
THE STATE OF ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH - II**

THIS BENCH WILL TAKE UP TAX MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
17 WP(C)/4334/2020	BARAK VALLEY CEMENTS LTD Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST)

LEAVE NOTE OF ADVOCATES FOR 20/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR.JUSTICE M.BHUYAN AND HIS LORDSHIP.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
41	Bail Appln./2202/2020 B/O	KABIL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
42	Bail Appln./2205/2020 B/O	KISMAT ALI AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
43	Bail Appln./2211/2020 B/O	RAHUL BEZBARUAH Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	Bail Appln./2212/2020 (PDF COPY), B/O	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	SC, FOREST
45	Bail Appln./2221/2020 (PDF OPY), B/O	MAJIBAR RAHMAN @ MAZIBUR RAHMAN Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
46	Bail Appln./2226/2020 (PDF COPY), B/O	KUSUM PRADHAN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
47	Bail Appln./2232/2020 (PDF COPY), B/O	JONAI G MOMIN @ JONAI MARAK Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MS. C SHARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
48	Bail Appln./2233/2020 (PDF COPY), B/O	ABDUL GAFFAR KHAN Versus THE STATE OF ASSAM	S N SARMA MR. A SARMA MR. M HUSSAIN MR. K KALITA	PP, ASSAM
49	Bail Appln./2237/2020 (PDF COPY), B/O	MD. LITON ALHADI @ MOKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
50	Bail Appln./2238/2020 (PDF COPY), B/O	SHUDIP PAUL @ SUDIPT PAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
51	Bail Appln./2239/2020 (PDF COPY), B/O	SATYAJIT BORTHAKUR Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM

52	Bail Appln./2240/2020 (PDF COPY), B/O	MD. JASHIMUDDIN AHMED @ JASIMUDDIN AHMED Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
53	Bail Appln./2241/2020 (PDF COPY), B/O	JADAB CH NATH Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
54	Bail Appln./2246/2020 (PDF COPY), B/O	RIYAJUL HOQUE Versus THE STATE OF ASSAM	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	PP, ASSAM
55	Bail Appln./2247/2020 (PDF COPY), B/O	DIPEN BARUAH @ BAPUTI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
56	Bail Appln./2248/2020 (PDF COPY), B/O	AZIZUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
57	Bail Appln./2250/2020 (PDF COPY), B/O	PRANJAL NATH Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MS. M BARUAH	PP, ASSAM
58	Bail Appln./2251/2020 (PDF COPY), B/O	KAPIL UDDIN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
59	Bail Appln./2254/2020 (PDF COPY), B/O	MD. MAINUL HAQUE Versus THE STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM
60	Bail Appln./2256/2020 (PDF COPY), B/O	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
61	Bail Appln./2257/2020 (PDF COPY), B/O	JALAL UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/10/2020

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1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020